

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 179 of 2010 &  
IA 248 of 2011**

**Dated: 24<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**M/s Patikari Power Private Limited & Ors. ....Appellant (s)  
Versus  
Himachal Pradesh Electricity. Regulatory Comm. & Ors....Respondent (s)**

Counsel for the Appellant (s): Mr. Joseph Kodianthara  
Mr. M.P. Vinod  
Counsel for the Respondent(s): Mr. Ramesh Babu for R-1  
Mr. M.T. George for R-2

**ORDER**

Heard the learned counsel for the parties. They are directed to file their respective written submissions by 01.12.2011, after serving copy on the other side. Post the matter on **1.12.2011**. for reporting compliance.

**( P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

KS/J